

**CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH**

**CONTEMPT PETITION NO.170/0044/2020
IN
ORIGINAL APPLICATION NO.170/01794/2018**

DATED THIS THE 8TH DAY OF DECEMBER, 2020

CORAM:

HON'BLE SHRI SURESH KUMAR MONGA, MEMBER (J)

HON'BLE SHRI RAKESH KUMAR GUPTA, MEMBER (A)

P.G.Rajan,
Aged 52 years
S/o P.L.Gangadharan
Chief Loco Inspector, Office of the Divisional
Electrical Engineer/TRO/SBC
Divisional Manager's Office,
South Western Railway
Bengaluru-560 023.
Residing at "Shreyas" No.23A,
4th Cross, 2nd Main
Bapujinagar, Bangalore-560 113.Petitioner

(By Advocate Sri B.S. Venkatesh Kumar)

Vs.

1. Shri A.K. Singh,
General Manager
South Western Railway Headquarters Office
Hubli-580 020, Dharwar Dt., Karnataka.

2. Shri B.G. Mallya,
Chief Personnel Officer
South Western Railway Headquarters Office
Hubli Division Hubli-580 020,
Dharwar Dt., Karnataka.

3. Shri K. Asif Hafeez,
Senior Divisional Personnel Officer
South Western Railway Headquarters Office
Bangalore Division, Bengaluru-560 023.

4. Shri Vinod Yadav,
Secretary to the Government of India
Ministry of Railways (Railway Board)
Rail Bhavan, New Delhi-110 001. ...Respondents

(By Advocate Sri J. Bhaskar Reddy proxy for Shri N.Amaresh 4)

O R D E R (ORAL)

PER: SURESH KUMAR MONGA, MEMBER (J)

Shri B.S. Venkatesh Kumar, learned counsel representing the petitioner at the very outset, stated that the order dated 17.01.2020 passed by this Tribunal in OA.No.1794/2018 has been stayed by the Hon'ble High Court of Karnataka at Bangalore.

2. In view of the above statement made by Shri B.S. Venkatesh Kumar, nothing survives in the present Contempt Petition and the same is disposed of having been rendered infructuous.

3. However, the petitioner shall be at liberty to get the Contempt Petition revived in the eventuality of dismissal of Writ Petition by the Hon'ble High Court of Karnataka.

4. Rule of the Court is discharged.

**(RAKESH KUMAR GUPTA)
MEMBER (A)**

vmr

**(SURESH KUMAR MONGA)
MEMBER (J)**